

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH-EAST),
SAKET COURTS COMPLEX, NEW DELHI

ORDER No 258

Dated: 30/11/18

Pursuant to the directions of Hon'ble the Chief Justice, High Court of Delhi, received vide Order No. 72/DHC/Gaz./2018 dated 15.10.2018, a committee for Redressal of concerns of the Members of the Bar Association at the South District is constituted as under with immediate effect:-

Sl. No.	Name	Designation
1	Sh. Girish Kathpalia, District & Sessions Judge (SE)	Chairperson
2	Sh. Vikrant Vaid, ACJ-cum-CCJ-cum-ARC	Convenor
3	Sh. Karnail Singh, President Saket Bar Association	Member
4	Sh. Dhir Singh Kasana, Secretary, Saket Bar Association	Member
5	Sh. Rajpal Kasana,	Nominated Member by the Bar Council of Delhi.

Hon'ble Chief Justice has been pleased to constitute the above mentioned Committee for dealing with concerns of Members of the Bar at the District Level are as follows :-

1. To make recommendation for smooth functioning of the Court(s).
2. To facilitate amicable resolution of the problems faced by the Members of the Bar in respect of functioning of the South East District – limited to procedural and logistical matters but excluding complaints about the conduct of any Judicial Officer.
3. To facilitate amicable resolution of issues concerning the Police; and
4. Make appropriate recommendation to the Hon'ble BMCC of the High Court.

All Correspondence with the Hon'ble High Court or other Authorities shall be done only through the undersigned. All the official communications to the District & Sessions Judges of other District or their Branches be addressed to the concerned Ld. District & Sessions Judge and only under instructions of the undersigned.

05:10 PM
29.11.18
(GIRISH KATHPALIA)
District & Sessions Judge (SE)
Saket Courts Complex,
New Delhi

No. Judl./E58/Committee/Gaz./D&SJ/SE/2018/ 21385-21396 New Delhi, Dated: 30/11/18

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi. Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. All the Concerned Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
5. All the Concerned Members of the committee.
6. PS to District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
7. The Nodal Officer, Website Saket Courts Complex, New Delhi with a request to upload the same on the website.
8. The Website Committee, Tis Hazari Courts, Delhi.

District & Sessions Judge (SE)
Saket Courts Complex,
New Delhi